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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A. NO.93/2002
in
O.A. NO.1358/2001

This the 18th day of April, 2002.

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

HON'BLE SHRI KULDIP SINGH, MEMBER (J)

Smt. Sadhna Singal

... Applicant

-versus-

Director of Estates & Anr.

... Respondents

ORDER (By Circulation)

Hon'ble Shri V.K.Majotra, Member (A) :

Through this application, applicant has sought review of order dated 5.3.2002 passed in OA No.1358/2001. A perusal of this application clearly indicates that it is an attempt at re-arguing the entire case, which is beyond the ambit and scope of review. Accordingly, this review application is dismissed, in circulation.


(Kuldip Singh)
Member (J)


(V.K.Majotra)
Member (A)

/as/